

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

FIRST TO Hundredth REPORTS
(ENGLISH VERSION)



सत्यमेव जयते

Third LOK SABHA

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FORTY-SEVENTH REPORT

(Third Lok Sabha)

1. the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf this their Forty-seventh Report.

2. The Committee met on the 14th September, 1964 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 18th September, 1964.

3. The Members whose resolutions had been included in the List of Business for the 18th September, 1964 had been invited to present their views on the resolutions before the Committee. Shri Jashvant Mehta attended the sitting.

4. The Committee recommend the allocation of time as follows:—

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| (1) Resolution regarding Defence of India Act | 1 hour. |
| (2) Resolution regarding Working of Indian embassies abroad. | 1½ hours. |
| (3) Resolution regarding Persons of Indian origin in countries Overseas. | 1½ hours. |

NEW DELHI;
September 14, 1964
Bhadra 23, 1886 (Saka)

S. V. KRISHNAMOORTHY RAO,
Chairman,
Committee on Private Members'
Bills and Resolutions.